

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. 292 of 99

(O.A. 655 of 97)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

Hon'ble Mr. B.P. Singh, Administrative Member.

ASHIMA RANI MUKHERJEE

-v e r s u s-

UNION OF INDIA AND ORS.

For the applicant : Mr. B. Chatterjee, counsel.

For the respondents : Mr. P.K. Arora, counsel.

Heard on 24.6.99

Order on 24.6.99

O R D E R

D. Purkayastha, JM

Ld. counsel Mr. Chatterjee, appearing on behalf of the applicant submits that there is an error in the last sentence of the order dated 11.3.99 passed by this Tribunal in M.A. No. 292/99. It is mentioned in the aforesaid order that 'accordingly the M.A. alongwith O.A. 655/97 are disposed of awarding no costs.' But it is found that O.A. has to be heard. Only the M.A. is disposed of. In view of the circumstances, M.A. is disposed of, should be inserted after deleting the word 'alongwith O.A. 655/97' from the said sentence. Registry is directed to amend the order accordingly. Hearing of the O.A. is fixed on 27.8.99.

Member (A)

Member (J)

(a) No of the "Appln
(b) Name of the applicant
(c) Dt. of presentation of application for copy
(d) No. of pages
(e) Copying fee charged/ urgent or ordinary.....
(f) Dt. of preparation of copy.....
(g) Dt. of delivery of the copy to the applicant.....

27/7/99